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Declaration of Assets and Liabilities

Year: 2024-2025

I, NIRAJ MOHAN, Son/daughter of BINAY MOHAN, aged 30 years, belonging to Bihar Legislative Assembly, Patna service and presently working as Personal Assistant given herein below the details of the assets(immovable, movable, bank balance, etc.) of myself, my spouse and dependants*;

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

	Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name	
	(i)	Cash	4,000	SMRITI KUMARI 2,000	NIL	NIL	NIL	
-5	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I-Salary A/C-17,000 S.B.I-P.P.F A/C- 1,87,833	NIL	NIL	NIL	NIL	
	(iii)	Bonds, Debentures and Shares in Compnies	S.I.P Deposit Rs-4,000 Per month	NIL	NIL	NIL	NIL	
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	LIC Premium Policy- 826470182 Rs.12,000 Per Annum	NIL	NIL	NIL	NIL	
	(v)	Motor Vehicles (details of make, etc.	CB Shine Bs IV Bike Rs58,200	NIL	NIL	NIL	NIL	
	(vi)	Jewellery (give details of weight and vlaue)	NIL	Gold 75 gm. Rs.3,71,335/- Brought Istri Dhan	NIL	NIL	NIL	
	(vii)	Other assets, such as vaules of claims / interests	Home Appl. Tv, Freeze & others	NIL	NIL	NIL	NIL	

Note:- Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

(Note: Properties in Joint ownership indicating the extent of Joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(i)	Agricultural Land - Locations(s) -Survey number(s) -Extent (Total measurement) -Current market vlaue	NIL	41.50 Decmial Rs3,50,000 Lachhuar, Jamui,	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Locations(s) -Survey number(s) -Extent (Total measurement) -Current market vlaue	15 Dhur Rs5,28,000 Nisarpura, Kurkuri, Phulwarisarif,	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) -Survey/ door number(s) -Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses /Apartments etc - Location(s)- Survey/ door number(s) Extent (Total measurment) Current market value	NIL	NIL	NIL	NIL	NIL
v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilites / overdues to public financial institutions and government dues:

(Note: Please give separate details for each item)

Description	Name & address of Bank / Financial Institutions(s) / Department(s)	Ammount outstanding as on - 10/02/2025
(i) Loans from Banks	S.B.I. BVM, Branch, Patna	Rs6,95,814 Rs1,35,413
(ii) Loans from financial institutions	NIL	NIL
(iii) Government Dues: (a) dues to departments delaing with government accommodation	NIL	NIL
(b) dues to departments dealing with supply of water	NIL	NIL
I dues to departments dealing with supply of electricity	NIL .	NIL
	(ii) Loans from Banks (ii) Loans from financial institutions (iii) Government Dues: (a) dues to departments delaing with government accommodation (b) dues to departments dealing with supply of water	(i) Loans from Banks (ii) Loans from financial institutions (iii) Loans from financial institutions NIL (iii) Government Dues: (a) dues to departments delaing with government accommodation (b) dues to departments dealing with supply of water I dues to departments dealing with

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	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL .
(b)	(i) Income Tax including surcharge (Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN-DXJPM8427E	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed].	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

Personal Detail

PATNA 10/02/2025

Place:

Date:

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Nizay Mohan Signature Name of Employee: NIRAJ MOHAN

Designation:

PERSONAL ASSISTANT

Department:

BIHAR LEGISLATIVE ASSEMBLY

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in Prescribed format.

Nizaj Muhan